

**NGT/CZB/2021/
National Green Tribunal
Central Zonal Bench,
IIIrd Floor, State Information Commission Building
Arera Hills, Bhopal - 462011**

The following public complaints received from different persons /organisations during the month of August, 2021 are found to be not in conformity with NGT (Practice and Proceedings) Rule, 2011 framed under NGT Act, 2010. Hence, in light of Circular/Order No. NGT(PB)/Judicial-II/196/70 dated 03.02.2016 no judicial proceeding can be initiated in respect of such public complaints. These Complainants/Applicant/Aggrieved persons are at liberty to file Petition/Application in prescribed format, along with prescribed court fees for initiation of judicial proceeding. The above referred Act, Rules and the User Manual for e-filing is also available on the website of NGT (<https://greentribunal.gov.in/>).

In case any further clarification is required, with regard to filing, assistance may be sought from the Help Desk of Filing Section of "National Green Tribunal, Central Zone Bench, Bhopal" at 0755-2579745 during the working hours (9:30 to 5:00PM).

Sr. No.	Date	Inward Diary No. & Date	Name and Address	Subject
1	492	02.08.2021	<i>Mr. Vijay Kumar, Kumarwara, Mount, Rajasthan- 307501</i> 9414201819	Illegal construction at Mount Abu, Rajasthan
2	508	05.08.2021	<i>Ms. Shri Mati Mohani Verma President No. Get. Council, Kotma, District - Anuppur M.P. R/o Hotel Shakti Parisar, Bus Stand, Kotma, Anuppur M.P.</i> 07974192043	Encroachment near Talab Tehsil- Kotma, District- Annuppur, MP
3	509	05.08.2021	<i>Mr. Shri Mati Mohani Verma President No. Get. Council, Kotma, District - Anuppur M.P. R/o Hotel Shakti Parisar, Bus Stand, Kotma, Anuppur M.P.</i> 07974192043	Regarding running of stone crusher near village Gadi Vicharpur, Tehsil- Kotma, District- Annuppur, MP
4	522	05.08.2021	<i>Mr.. Dheeraj Chaturvedi Independent Journalist, Near Adinath Motors, Mahoba Road, Chhatarpur M.P.</i>	Encroachment near Pond at Chatarpur, M.P.

Sr. No.	Date	Inward Diary No. & Date	Name and Address	Subject
5	530	09.08.2021	Mr. Rameshwar Swami Mr. Suresh S/o Surjandas R/o Gramwasi, Bhoori- Bhadaaj 7340706877	(Bajri) Mining at Aamjan Bhumi, Gram BhuriBhadaz, Rajasthan
6	546	13.08.2021	udhyogsurakshasamachar@gmail.com	Land and & Health hazard created at Singrauli, MP
7	553	18.08.2021	Indraprastha Gas Limited	Regarding compliance of guidelines for setting up of new petrol pumps(Automobile dispensing units) at district- Ajmer, Pali and Rajasmand of Rajasthan
8	554	18.08.2021	Mr. Pritesh Goyal, 56 Bairathi Colony, Indore 7153849977	Water and Air pollution at Friends Raw House, Ring Road, Indore
9	561	23.08.2021	Charurvedi Dhiraj Chaturvedi.dhiraj@gmail.com	Encroachment near Pond at Chatarpur, M.P.
10	571	26.08.2021	Mr. Pritesh Goyal, 56 Bairathi Colony, Indore 6669188291	Regarding running of automobile work shops at AB Road, Indore, MP


(Mukesh Kumar)

Registrar

National Green Tribunal,
Central Zonal Bench, Bhopal